

No appropriate action has been taken till date to connect all important cities of Rajasthan with cellular telephone facility. Therefore, I would like to request to consider this matter on priority basis.

SHRI BACHI SINGH RAWAT 'BACHDA' (ALMORA):
The following items may be included in next week's agenda:-

1. Need to introduce Bill on merger of 9 hilly districts and holy place Haridwar to make a separate state of Uttaranchal in Uttar Pradesh during this session as per decision of the Central Government.
2. Need to punish the guilty persons by conducting a judicial inquiry into the incident occurred on 26.7.97 in Ranikhet cantonment of Uttar Pradesh where soldiers of Army equipped with arms illegally demolished the school building in civil area without permission.

LT. GENERAL PRAKASH MANI TRIPATHI (DEORIA):
Mr. Chairman, Sir, the following items may be included in the next week's agenda:-

The essential commodities have been affected due to smuggling of foodgrains in large scale in West Bengal. The discussion on crisis arising out of this situation may be held in next week.

PROF. AJIT KUMAR MEHTA (SAMASTIPUR): Mr. Chairman, Sir, I would like to make the following two suggestions with your kind permission to the Minister of Parliamentary Affairs to include in next week's agenda:-

1. The potatoes in Bihar have been spoiled due to lack of appropriate arrangement for their storage and marketing. The Government should have made arrangement for this and also provide relief to the farmers.
2. The provision had been made in the last Railway Budget to construct a Diesel shed in Samastipur for which a foundation stone was also laid but work has not been commenced yet. The Minister of Railway is requested to start this work.

SHRI RAM TAHAL CHAUDHARY (RANCHI): Mr. Chairman, Sir, the following items may be included in the next week's agenda:-

1. The factory is on the verge of closure due to non-receipt of work order (berth orders) from the Ministry of Railways and Coal. It has affected fifteen thousand employees and lakhs of families. The case of revision of pay scale is also pending for many years. The people of displaced families are not even getting employment. Hence, inquiry should be conducted through a committee constituted by the House.
2. Power and water supply is interrupted for 10-12 hours in Ranchi resulting into repeated agitations.

Electricity lines and water pipes have been damaged due to lack of their repair the electricity and water is not being supplied properly. Therefore, the Union Government is requested to take action immediately.

PROF. PREM SINGH CHANDUMAJRA (PATIALA): Mr. Chairman, Sir, the following items may be included in the next week's agenda:-

The economic price of Food Corporation of India is increasing continuously. Pusa - 44 variety of rice is kept in fine category in Punjab while this quality comes under super fine category in Haryana. Therefore, action may be taken for making comprehensive reform in the existing formal and working procedure of Food Corporation of India.

SHRI JAI PRAKASH AGARWAL (CHANDNI CHOWK-DELHI): Mr. Chairman, Sir, the following two items may be included in the next week's agenda:-

1. It is proposed to close down thousands of small scale industries recently in the National Capital Territory of Delhi on the direction of Hon'ble Supreme Court due to which many workers would become unemployed and come to the verge of starvation. The matter with regard to provide means of employment to these workers and to rehabilitate them may be taken up.
2. The matter regarding setting up of a "Vikas Board" by Central Government to make available essential basic facilities to the people living in slum katras of "Old Delhi" area in the National Capital Territory of Delhi and to get the development works done there.

[English]

SHRI BASU DEB ACHARIA: Mr. Chairman, Sir, the following items may be included in the next week's agenda:-

- (1) Revival of Hindustan Fertilizer Corporation and Fertilizer Corporation of India.
- (2) Need to take steps to provide jobs to the persons whose applications are pending for a long time on compassionate ground.

[English]

12.26 hrs.

MOTION RE: FIFTEENTH REPORT OF
BUSINESS ADVISORY COMMITTEE

THE MINISTER OF TOURISM AND MINISTER OF
PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JENA): Sir, I
beg to move the following:-

"That this House do agree with the Fifteenth Report of the Business Advisory Committee presented to the House on the 31st July, 1997."